

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/403/2018

Dated: 28/8/2018

BETWEEN:

D. Kumar,
S/o. Late D. Komuraiah
Aged about 38 years, (Group –C)
Occ: Unemployee,
R/o. 2-58, Eluger Rangampet (V),
Sangam (M), Warangal Rural Dist.,

..... Applicant

AND

1. Union of India rep. by
The General Manager, South Central Railway,
Rail Nilayam, Secunderabad.

2. The Divisional Railway Manager,
South Central Railway, Secunderabad Divisiona,
Sanchalan Bhavan, Secunderabad.

..... Respondents

Counsel for the Applicant : Mr. K. Siva Reddy, Advocate

Counsel for the Respondents : Mr. T. Hanumantha Reddy, SC for Rlys

CORAM

Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Hon'ble Mr. Swarup Kumar Mishra, Judicial Member}

Heard counsel on both sides.

2. The representation given by the applicant for appointment on compassionate ground has been rejected by the concerned DRM without assigning reasons as seen from Annexure IV, dated 23.02.2013 and Annexure-V dated 13.08.2013. Therefore, in the interest of justice it is necessary to dispose of the O.A. at admission stage giving direction to the Respondent No.2 to consider the application of the applicant for compassionate appointment in accordance with law and assigning reasons by passing a speaking order within a period of two months from the date of communication of the order. The O.A. is accordingly disposed of. No costs.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

Dated the 28th August, 2018
(Dictated in the Open Court)

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